

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No. 51/BB/2018	For filing proof of service of Notice to ROC	GKM Associates	252(3)	Mr. Rajwanth Sing	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. PRASAD HEQDE
GKM Associates
9743831062

petitioner



ORDER

Counsel for petitioner company is present. He has filed Memo along with annexures that notice was served on ROC, Karnataka. Await report. List it on 16.04.2018,.


MEMBER(T)


MEMBER(J)